

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated : Guwahati, the 15th December, 2014

On consideration of the representation for Mutual Transfer, the following orders for transfer and posting have been made:

No.HC.VII-238/2013/ 9231/A : Shri Pulastyya Phukan, Court Manager, District Court, Nalbari is transferred and posted as Court Manager, District Court, Jorhat vice Smti. Priyanka Sarmah transferred.

Shri Phukan will hand over the charge to the Sheristadar of the Office of the District & Sessions Judge, Nalbari and proceed for joining at his new place of posting immediately.

No.HC.VII-238/2013/ 9232/A : Smti. Priyanka Sarmah, Court Manager, District Court, Jorhat, is transferred and posted as Court Manager, District Court, Nalbari vice Shri Pulastyya Phukan transferred.

Smti. Sarmah will hand over the charge to Shri Pulastyya Phukan (on his joining as Court Manager, District Court, Jorhat) and proceed for joining at her new place of posting immediately.

By Order,
Sd/-M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.VII-238/2013/ 9233 - 9249/A, Dated Guwahati the 15.12.2014

Copy forwarded for information and necessary action to :

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
3. The Registrar (Vigilance/Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of information of his lordship.
5. The District & Sessions Judge, Nalbari / Jorhat.
6. The Joint Registrar (Admin-I/Judicial/Recruitment/PM&P/Vig.), Gauhati High Court, Guwahati.
7. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director (Officiating), Judicial Academy, Assam.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. The Treasury Officer, Nalbari / Jorhat.
10. The Systems Analyst for uploading the Notification in the official website of the High Court, immediately.
11. The Administrative Officer (Judl.), Accounts/Appointment Section, Gauhati High Court, Guwahati.
12. The PS to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
13. The PS to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
14. Shri Pulastyya Phukan, Court Manager, District Court, Nalbari
15. Smti. Priyanka Sarmah, Court Manager, District Court, Jorhat
16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. Order file.


REGISTRAR GENERAL

15.12.2014